

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) No. 39 of 2020

IN THE MATTER OF:

Akhil R KothaKota & Ors.

...Appellants

Versus

Tierra Farm Assets Company Pvt. Ltd.

...Respondent

Present:

**Appellant : Mr. Aditya Verma, Mr. Shroy Patnaik, Mr. Utkarsh Joshi,
Ms. Priyamvada Mishra Advocates**

Respondent:

ORDER

25.02.2020 Due to paucity of time, the matter could not be taken up.

Post the matter For Admission '(After Notice)' on **19th March, 2020.**

(Justice Venugopal M.)
Member (Judicial)

(V.P.Singh)
Member (Technical)

(Alok Srivastava)
Member(Technical)

sr/nn